

By Email/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/1557 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bijay Lashmi Boruah,  
Presiding officer, MACT No. 2,  
Kamrup (M), Guwahati.

Dated Guwahati, the 28<sup>th</sup> March, 2019.

Sub:- Extension of Earned Leave.

Ref:- Your letter dated 26.03.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted extension of Earned leave by 10(ten) days i.e. w.e.f. 21.03.2019 to 30.03.2019 (sufficing 31.03.2019 being Holiday due to Sunday), as prayed for.

Yours faithfully,

Sd/-

1561

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-64/2000(Pt.)/1558 /A, dated 28.03.19  
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Presiding officer STAT & Member MACT No.1, Guwahati.
3. The Member MACT No.3, Guwahati.
- ✓ 4. The Systems Analyst, Gauhati High Court

28/3/19

**JT. REGISTRAR (VIGILANCE)**

Relan